## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4055
ANSWERED ON:30.04.2012
PURIFICATION OF RIVER WATER
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## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken a decision to purify the water of major and polluted rivers of the country;
- (b) if so, the details of the agency been recruited for the purpose, State-wise;
- (c) whether all the rivers of the country has been included in the project; and
- (d) if so, the details thereof alongwith the estimated expenditure likely to be incurred thereon?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Central Government is supplementing the efforts of the State Governments in river conservation through the Centrally sponsored scheme of National River Conservation Plan (NRCP). This Plan covers polluted stretches of 40 rivers in 190 towns spread over 20 States. Details of the rivers covered state-wise, sanctioned cost of projects under the Plan and details of the state implementing agencies are indicated in the Annexure. The pollution abatement works taken up include interception and diversion of raw sewage, setting up of sewage treatment plants, creation of low cost sanitation facilities, setting up of electric/improved wood crematoria and river front development. Sewage treatment capacity of 4664 mld (million litres per day) has been created so far under the Plan.
- (c) & (d) Conservation of rivers is an ongoing and collective effort of the Central and State Governments. Inclusion of rivers in the Plan from time to time are based upon prioritized proposals received from the State, funds available under the Plan, degree of pollution etc.